

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 1400 of 2026/RG

Dated: 07.09.2026

Sanction is hereby accorded to the grant of Assured Career Progression (ACP) Scale in favour of following Judicial Officers, as stated in column-5, with effect from the date(s) as stated in column-6, against their respective names:-

S. No.	Name of the officer S/Shri	Present posting	Present pay scale	ACP Scale in which the officer is to be placed	Date from which next ACP Scale is granted
-1-	-2-	-3-	-4-	-5-	-6-
1.	Iqbal Ahmad Akhoun	Chief Judicial Magistrate, Bandipora	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	08.04.2026
2.	Ms. Phuntsog Angmo	Chief Judicial Magistrate, Leh	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	05.04.2026
3.	Riyaz Ahmad	Chief Judicial Magistrate, Shopian	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	12.04.2026
4.	Ms. Tabasum Qadir Parray	Secretary, DLSA, Srinagar	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	01.04.2026
5.	Meyank Gupta	Joint Registrar Protocol, High Court, wing Jammu	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	07.04.2026
6.	Sajad ur Rahman	Chief Judicial Magistrate, Anantnag	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	09.04.2026
7.	Altaf Hussain Khan	Chief Judicial Magistrate, Kulgam	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	09.04.2026
8.	Ms. Rekha Kapoor	Chief Judicial Magistrate, Udhampur	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	08.04.2026
9.	Ms. Pooja Raina	Special Mobile Magistrate, Udhampur	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	09.04.2026
10.	Ms. Pooja Gupta	Secretary, DLSA, Reasi	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	10.04.2026
11.	Ms. Fariqa Nazir	Special Mobile Magistrate, Pulwama	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge Division)	06.04.2026

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07/09/26

12.	Deputy Kumar	Chief Judicial Magistrate, Kishtwar	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	12.04.2026
13.	Abdul Bari	Chief Judicial Magistrate, Budgam	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	05.04.2026
14.	Ajay Kumar	Chief Judicial Magistrate, Kathua	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	09.04.2026
15.	Slahuddin Ahmed	Special Mobile Magistrate, Jammu	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	08.04.2026
16.	Ms. Nusrat Ali	Chief Judicial Magistrate, Ganderbal	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	01.04.2026
17.	Sunil Kumar	Secretary, High Court Legal Services Committee	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	09.04.2026
18.	Ms. Smriti Sharma	Chief Judicial Magistrate, Samba	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	15.04.2026
19.	Ms. Sumati Sharma	Secretary DLSA, Udhampur	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	09.04.2026
20.	Mudasar Farooq	Secretary DLSA, Pulwama	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	09.04.2026
21.	Muzamil Ahmad Wani	Chief Judicial Magistrate, Pulwama	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	05.04.2026
22.	Rajeev Kumar	Sub Judge, Bijbehara	J-3, 111000-163030	J-4, 122700-180200 (1 st ACP Civil Judge (Sr. Division))	12.04.2026
23.	Mudasir Bashir	Principal Magistrate, JJB, Kupwara	J-1 77840-136520	J-2 92960-136520 (1 st ACP Civil Judge Jr. Division)	12.10.2026

By Order



(M.K. Sharma)

Registrar General

Dated: 07.09.2026

No: 41062-41105 /RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
8. Concerned Judicial Officers _____;
9. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar.
..... for information.
10. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of the High Court.
11. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
12. Order File.



Registrar General